

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.519/98

Monday, this the 27th day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Sajeev Kumar.K.K.
Extra Departmental Mail Carrier(Provisional),
Kaninadu.P.O.
Vadavukode,
Ambalamedu-682 310.

- Applicant

By Advocate Mr MR Rajendran Nair

Vs

The Sub Divisional Inspector of Post Offices,
Thripunithura Sub Division,
Thripunithura-682 301.

- Respondent

By Advocate Mr TPM Ibrahim Khan, SCGSC(rep)

The application having been heard on 27.4.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

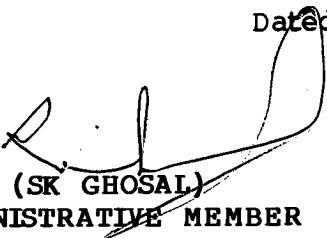
The applicant has filed this application for a declaration that he is entitled to be considered for selection and appointment as Extra Departmental Mail Carrier, Kaninadu Post Office giving due preference and weightage to his provisional service and his status as a casual mazdoor and to direct the respondent to consider him for selection and appointment to the post on regular basis accordingly, even though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel of the respondent states that the date of interview has not yet been finalised but the applicant's candidature would also be considered

according to the rules and instructions on the subject, even if his name may not be sponsored by the Employment Exchange, in view of the ruling of the Hon'ble Supreme Court in *Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC 216.*

3. In view of the above submission, the application is disposed of directing the respondent to finalise the selection and appointment to the post of Extra Departmental Mail Carrier, Kaninadu Post Office only after considering the candidature of applicant also in accordance with the rules and instructions on the subject, though his name is not sponsored by the Employment Exchange. No costs.

Dated, the 27th April, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

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